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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 10/07/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	742113/ 30	Opp. No. AMD- 199686	Mr. Chetan P. Pajwani, Rajkot / Mr. Gordhanbhai Govindji Chevdawala, Rajkot V/s Mr. Manoj G. Menda, Mumbai / M/s. Go Go Snacks, Mumbai-07	Shraddha Patel, Hearing Officer
02	1291483/ 30	Opp. No. AMD- 208099	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Piyushkumar O. Desai, Ahmedabad V/s M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Saber Tea Packers And Process, Himatnagar-Sabarkantha	Shraddha Patel, Hearing Officer
03	1268781/ 07	Opp. No. AMD- 221208	M/s. M.N.Shah & Co., Ahmedabad / M/s. Shivam Industries, Ahmedabad V/s M/s. S.K.Agarwal & Co., Agra / M/s. Shivam Industries, Agra	Shraddha Patel, Hearing Officer
04	1547903/ 12	Opp. No. AMD- 733438	M/s. Parker & Parker Co., Ahmedabad / M/s. Electrotherm (India) Limited, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1506091/09	Opp. No. AMD- 727640	M/s. Gautam & Co., Jaipur / M/s. Tirupati Plastomatices Pvt. Ltd., Jaipur V/s M/s. Lalji Advocates, Delhi / M/s. Ashok Cables, Hyderabad	Shraddha Patel, Hearing Officer
06	1873333/05	Opp. No. AMD- 769109	M/s. Nanavati & Associates, Ahmedabad / M/s. Aculife Healthcare Pvt. Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
07	2559157/29	Opp. No. AMD- 822381	M/s. Nanavati Associates, Ahmedabad / M/s. Kaira District Co-Operative Milk Producers Union Limited, Anand V/s M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Amrut International, Ahmedabad	Shraddha Patel, Hearing Officer
08	988798/05	Opp. No. AMD- 164928	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Baxter Pharmaceuticals India Pvt. Ltd., Ahmedabad V/s M/s. Anand & Anand, New Delhi	Shraddha Patel, Hearing Officer
09	598466/07	Opp. No. AMD- 57965	M/s. Kochhar & Co., Gurgaon / M/s. Crossword Agro Industries, Rajkot V/s M/s. Remfry & Sagar, Gurgaon	Shraddha Patel, Hearing Officer
10	1686116/19	Opp. No. AMD- 749485	M/s. K.C. Patel & Co., Ahmedabad / Mr. Danabhai N. Patel, Gandevi-Navsari V/s M/s. H & R Johnson (India) Limited, Mumbai	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
11	1734538/ 31	Opp. No. AMD- 759448	M/s. Rahul Chaudhary & Partners, New Delhi / M/s. Zydus Wellness Limited, Ahmedabad V/s M/s. Shardul Amarchand Mangaldas & Co., New Delhi / M/s. Siddhant Ice Creame LLP, Mumbai	Jayendra Modi, Hearing Officer
12	2090446/ 31	Opp. No. AMD- 825341	Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur V/s M/s. Sardar Fertilizer Depo, Bodeli-Sankheda-Baroda	Jayendra Modi, Hearing Officer
13	2090446/ 31	Opp. No. AMD- 821281	Mr. Kedar G. Dave, Ahmedabad / M/s. Sardar Grow Seeds Company Pvt. Ltd., Jodhpur V/s M/s. Kamal Garg & Associates, Delhi / M/s. Swastik Pesticides Limited, Muzaffarnagar-U.P.	Jayendra Modi, Hearing Officer
14	1242318/ 41	Opp. No. AMD- 207902	M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Jayendra Modi, Hearing Officer
15	1763731/ 29	Opp. No. AMD- 759527	M/s. Jasani & Company, Rajkot / M/s. National Export Industries, Dhoraji V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Shree Damodar Oil Mill, Jasdan-Rajkot	Jayendra Modi, Hearing Officer
16	1763733/ 29	Opp. No. AMD- 759526	M/s. Jasani & Company, Rajkot / M/s. National Export Industries, Dhoraji V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Shree Damodar Oil Mill, Jasdan-Rajkot	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
17	1700873/ 33	Opp. No. AMD- 742887	M/s. Parker & Parker Company, Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	Jayendra Modi, Hearing Officer
18	2361173/ 03	Opp. No. AMD- 952275	Mr. Harish Dadheech S/O Govind Lal Ji, Bhilwara V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. Aadhar Products Pvt. Ltd., Nathdwara	Jayendra Modi, Hearing Officer
19	1030080/ 17	Opp. No. AMD- 195356	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jayendra Modi, Hearing Officer
20	934805/ 05	Opp. No. AMD- 247230	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K.K.Shuddh Ayurvedic Pharmacy, Ahmedabad V/s M/s. Usha A. Chandrasekhar, Mumbai / Dr. Smita Naram, Mumbai	Jayendra Modi, Hearing Officer
21	1292224/ 30	Opp. No. AMD- 219153	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Kavita Griha Udyog, Udhna-Surat V/s Mr. Ramchandra R. Mandhane, Kalyan / M/s. Shri Mahila Griha Udyog Lijjat Papad, Mumbai	Jayendra Modi, Hearing Officer
22	1513036/ 03	Opp. No. AMD- 728358	M/s. Rahul Chaudhary & Partners, New Delhi / M/s. Marico Limited, Mumbai V/s M/s. Puri Trade Mark Co., Ludhiana / M/s. Hues Clothing Co. Pvt. Ltd., Ludhiana	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
23	1420978/ 30	Opp. No. AMD- 732265	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Mann Flour & Food Pvt. Ltd., Saij-Gandhinagar V/s M/s. Bhansali & Associates, Ahmedabad / M/s. Shree Visnagar Mahila Gruh Udhyog, Visnagar	Shivangi Rana, Hearing Officer
24	1420978/ 30	Opp. No. AMD- 732276	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Mann Flour & Food Pvt. Ltd., Saij-Gandhinagar V/s M/s. Jasani & Company, Rajkot / M/s. Jalaram Traders, Visnagar	Shivangi Rana, Hearing Officer
25	1299983/ 30	Opp. No. AMD- 204308	Mr. Natvarlal Chimanlal Mehta, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	Shivangi Rana, Hearing Officer
26	1299983/ 30	Opp. No. AMD- 205307	Mr. Natvarlal Chimanlal Mehta, Shahpur Chakla- Ahmedabad V/s M/s. K & S Partners, New Delhi / M/s. Tea Board, India, Kolkata	Shivangi Rana, Hearing Officer
27	1299983/ 30	Opp. No. AMD- 206079	Mr. Natvarlal Chimanlal Mehta, Shahpur Chakla- Ahmedabad V/s M/s. Indus, Ahmedabad / M/s. Shreeji Sales Agency, Surat	Shivangi Rana, Hearing Officer
28	1763732/ 29	Opp. No. AMD- 759525	M/s. Jasani & Company, Rajkot / M/s. National Export Industries, Dhoraji-Rajkot V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Shree Damodar Oil Mill, Jasdan-Rajkot	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
29	1734588/ 05	Opp. No. AMD- 757846	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Little & Co., Mumbai / M/s. Charak Pharma Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer
30	1271853/ 03	Opp. No. AMD- 194843	M/s. R.K. Dewan & Company, Mumbai / Mr. Ilesh Thakkar, Rajkot-1 V/s M/s. De Penning & De Penning, Chennai	Shivangi Rana, Hearing Officer
31	1885758/ 05	Opp. No. AMD- 773549	M/s. G. D. Bansal & Associates., Jaipur / M/s. La Lifescience Pvt. Ltd., Jaipur V/s M/s. Lall & Sethi, New Delhi	Shivangi Rana, Hearing Officer
32	1767685/ 06	Opp. No. AMD- 758288	M/s. Tradesafe., Jamnagar / Mr. Gokalbhai Chakubhai Ramani, Jamnagar V/s M/s. Fidus Law Chambers, Noida-U.P.	Shivangi Rana, Hearing Officer
33	1355203/ 34	Opp. No. AMD- 222863	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
34	1529390/ 05	Opp. No. AMD- 729856	M/s. Rekvina Pharmaceuticals Pvt. Ltd., Baroda V/s M/s. Fatehchand C.Shah & Co., Mumbai / M/s. Biochem Pharmaceutical Industries Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
35	1529390/05	Opp. No. AMD- 731002	M/s. Rekvina Pharmaceuticals Pvt. Ltd., Baroda V/s M/s. Sushant M. Singh & Associates, New Delhi / M/s. Virbac Animal Health India Private Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
36	1465625/34	Opp. No. AMD- 721469	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
37	1030065/02	Opp. No. AMD- 195370	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar



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चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
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01	3550311/ 11	Opp. No. AMD- 1036104	M/s. Tradesafe, Ahmedabad / M/s. Ambika Brass Products V/s Dr. Vikrant Narayan Vasudeva, New Delhi / M/s. Superflo Pvt. Ltd., New Delhi	Ashish Kumar Pandey, Asst. Registrar
02	4838157/ 05	Opp. No. AMD- 1110735	M/s. La Renon Healthcare Pvt. Ltd. Ahmedabad V/s M/s. Y. J. Trivedi & Co. Ahmedabad / M/s. Intas Pharmaceuticals Ltd. Ahmedabad	Ashish Kumar Pandey, Asst. Registrar
03	2738769/ 06	Opp. No. AMD- 268357	M/s. T.C.Patel & Co., Ahmedabad / Mr. Dharmeshbhai H. Akabari, Rajkot V/s M/s. Mahtta & Co. Ludhiana / Mr. Neeraj Dhamija, Ludhiana	Ashish Kumar Pandey, Asst. Registrar
04	4041032/ 29	Opp. No. AMD- 268437	M/s. H K Acharya And Company, Ahmedabad / M/s. Grainspan Nutrients Pvt. Ltd. Ahmedabad V/s Mr. Rajesh Kumar. S, Mumbai / M/s. Reliance Retail Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	4505310/ 30	Opp. No. AMD- 1146892	M/s. G. D. Bansal & Associates. Jaipur / Mr. Mukesh Manak Bohara S/O. Shri Brij, Mohan Manak Bohara,Jaipur V/s M/s. Y. J. Trivedi & Co. Ahmedabad / M/s. Laxmi Snacks Pvt. Ltd., Anand	Ashish Kumar Pandey, Asst. Registrar
06	4438418/ 25	Opp. No. AMD- 1057056	Mr. Parth Mehta, Ahmedabad / M/s. Tanvi Healthcare, Silvassa V/s M/s. Khurana & Co. New Delhi / Mr. Surinder Malik, Delhi	Ashish Kumar Pandey, Asst. Registrar
07	4636096/ 03	Opp. No. AMD- 1095692	Mr. Gaurav Soni, Advocate, Ahmedabad / M/s. Shalimar Agarbatti Center, Ahmedabad V/s M/s. Anand And Anand. New Delhi	Ashish Kumar Pandey, Asst. Registrar
08	1534707/ 05	Opp. No. AMD- 731573	Mr. Mayur Y Parekh, Vadodara / M/s. Muktesh Health Care Private Limited, Vadodara V/s M/s. Inga Laboratories Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
09	3785870/ 01	Opp. No. AMD- 1054448	M/s. Cogito Legal, Ahmedabad / M/s. Neelkanth Sodaclays Private Limited, Jodhpur V/s M/s. Gautam & Company, Jaipur / M/s. Neelkanth Minechem, Jodhpur	Ashish Kumar Pandey, Asst. Registrar
10	4004597/ 32	Opp. No. AMD- 1049018	Ms. Richa Goyal, FCS, LLB, Surat / Mr. Abbas Mohsin Hajoori, Surat V/s M/s. Gautam & Co., Mumbai / M/s. Xotik Frujus Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
11	2502747/ 30	Opp. No. AMD- 845418	Advocate Anil Kumar Sharma, Jaipur / Mr. Prahlad Rai Agarwal, Nagaour-Rajasthan V/s Mr. Sudhir Bhardwaj, Delhi / M/s. Shakti Zarda Factory (India) Pvt. Ltd., Delhi	Ashish Kumar Pandey, Asst. Registrar
12	1485852/ 05	Opp. No. AMD- 742704	Mr. Mayur K. Jadav, Ahmedabad / M/s. Nabros Pharma Pvt. Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Shraddha Patel, Hearing Officer
13	1576327/ 01	Opp. No. AMD- 751093	M/s. T.C.Patel & Co., Ahmedabad / M/s. Grace Bio-Care Pvt. Ltd., Manjusar V/s M/s. Anand and Anand, New Delhi	Shraddha Patel, Hearing Officer
14	1753179/ 41	Opp. No. AMD- 758631	M/s. Technoleg-IPR (Advocates), Nadiad / M/s. Indian Institute of Jewelry Design, Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. National Institute Of Jewellery Design, Ahmedabad	Shraddha Patel, Hearing Officer
15	1576597/ 24	Opp. No. AMD- 738496	M/s. M.N.Shah & Co., Ahmedabad / M/s. Gee Bee Creation, Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Binod Kumar & Co. Pvt. Ltd., Mumbai-2	Shraddha Patel, Hearing Officer
16	1211720/ 34	Opp. No. AMD- 198809	M/s. Nagad Narayan Pan House, Rajkot V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla. Mumbai / M/s. Sable Waghire & Co. Pune	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
17	1766071/05	Opp. No. AMD- 758261	M/s. G.D.Bansal (Advocate). Jaipur / M/s. Ashish Jain S/O. Sushil Jain. Jaipur V/s M/s. Lall Lahiri And Salhotra, Gurgaon	Shraddha Patel, Hearing Officer
18	1766071/05	Opp. No. AMD- 759460	M/s. G.D.Bansal (Advocate). Jaipur / M/s. Ashish Jain S/O. Sushil Jain, Jaipur V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Khandelwal Laboratories Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
19	1358604/03	Opp. No. AMD- 217871	M/s. Bansidhar Soap Industries, Mehsana V/s M/s. Shree Rajmoti Industries, Rajkot	Shraddha Patel, Hearing Officer
20	2751426/05	Opp. No. AMD- 896574	M/s. Richa Goyal, Fcs, LLB., Surat / Shree Venkatesh International Ltd., Surat V/s M/s. Mace Corporate Associates, New Delhi / M/s. Belco Pharmaceuticals, New Delhi	Shraddha Patel, Hearing Officer
21	4399397/38	Opp. No. AMD- 1047691	Mr. Ashok Kumar Sharma, Jaipur / M/s. AU News Rajasthan, Jaipur V/s M/s. Y. J. Trivedi & Co. Ahmedabad / M/s. AU Small Finance Bank Ltd. Jaipur	Shraddha Patel, Hearing Officer
22	1256614/30	Opp. No. AMD- 192996	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur Herbals (Pvt.) Ltd. Alwar V/s Ms. Usha Athreya Chandrasekhar, Mumbai / Mr. Pankaj Naram & Smita Naram, Mumbai	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
23	1256614/ 30	Opp. No. AMD- 193318	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur United Care LLP, Alwar-Rajasthan V/s M/s. Worldwide Registration Bureau. New Delhi / M/s. Kumar Dal Mill, Delhi	Jayendra Modi, Hearing Officer
24	1256614/ 30	Opp. No. AMD- 193557	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur United Care LLP, Alwar-Rajasthan V/s M/s. Factum Law, Chennai / M/s. Sakthi Trading Company, Erode-Tamil Nadu	Jayendra Modi, Hearing Officer
25	1256615/ 29	Opp. No. AMD- 192997	M/s. Trade Mark Protec Company, New Delhi / M/s. Ayur Herbals (Pvt.) Ltd., Alwar V/s Ms. Usha Athreya Chandrasekhar, Mumbai / Mr. Pankaj Naram & Smita Naram, Mumbai	Jayendra Modi, Hearing Officer
26	1256615/ 29	Opp. No. AMD- 194476	M/s. Trade Mark Protec Company, New Delhi / M/s. Ayur Herbals (Pvt.) Ltd., Alwar V/s M/s. Worldwide Registration Bureau. New Delhi / M/s. Kumar Dal Mill, Delhi	Jayendra Modi, Hearing Officer
27	1548685/ 05	Opp. No. AMD- 731574	M/s. Baba Drug House. Mahesana V/s M/s. Inga Laboratories Pvt. Ltd., Mumbai	Jayendra Modi, Hearing Officer
28	997714/ 34	Opp. No. AMD- 208180	M/s. R.R. Shah & Co. Ahmedabad / M/s. Urmin Products Pvt. Ltd, Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
29	1389075/ 06	Opp. No. AMD- 719787	M/s. Y.J. Trivedi & Co. Ahmedabad / M/s. Maruti Hardware, Surat V/s M/s. Remfry & Sagar, Gurgaon	Jayendra Modi, Hearing Officer
30	4387345/ 05	Opp. No. AMD- 1034495	M/s. Trade Mark Service (Orissa) / M/s. Makronix Life Sciences Private Limited, Valsad V/s M/s. Gujarat Terce Laboratories Limited, Vastrapur	Jayendra Modi, Hearing Officer
31	4553973/ 03	Opp. No. AMD- 1077941	Mr. Shah Jainam Navinchandra, Surat / M/s. Natraj Detergents (Proprietor Mr. Sumit S. Kriplani), Surat V/s M/s. M & P IP Protectors, Ahmedabad / Mr. Shiv Prakash Modi, Bikaner	Jayendra Modi, Hearing Officer
32	1585929/ 23	Opp. No. AMD- 747474	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. JP Iscon Pvt. Ltd., Ahmedabad V/s M/s. Vishesh And Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Shivangi Rana, Hearing Officer
33	1696260/ 31	Opp. No. AMD- 752863	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Akshay Seeds Tech Company, Junagadh V/s M/s. Surana And Surana, Chennai / M/s. Grobest Feeds Corporation (India) Ltd., Chennai	Shivangi Rana, Hearing Officer
34	1465233/ 11	Opp. No. AMD- 725262	M/s. Tradesafe, Jamnagar / M/s. Ajanta India Ltd., Morbi V/s M/s. S. Majumdar & Co., Kolkata / M/s. Ajanta LLP, Rajkot	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
35	1030860/ 05	Opp. No. AMD- 171619	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Ban Labs Private Limited, Rajkot V/s Advocate Manoj G. Menda, Mumbai / M/s. Walter Bushnell Medipure Private Limited, New Delhi	Shivangi Rana, Hearing Officer
36	1031125/ 22	Opp. No. AMD- 228555	M/s. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
37	1031130/ 27	Opp. No. AMD- 228556	M/s. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
38	1031207/ 31	Opp. No. AMD- 246190	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Sardar Seeds Pvt. Ltd., Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Gujarat State Fertilizers & Chemicals Ltd., Vadodara	Shivangi Rana, Hearing Officer
39	1163176/ 11	Opp. No. AMD- 235348	M/s. G. M. Flow Control, Rajkot V/s M/s. Delhi Registration Service, New Delhi / M/s. G. M. Modular Pvt. Ltd., Mumbai	Shivangi Rana, Hearing Officer
40	2669860/ 01	Opp. No. AMD- 876525	M/s. Gautam & Company, Jaipur / M/s. Advance Chemech Private Limited, Udaipur V/s Mr. Chandrakant M. Joshi, Mumbai / Shri Manak Chand Jain, Mumbai	Shivangi Rana, Hearing Officer



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01	1814794/ 05	Opp. No. AMD- 768643	M/s. Tradesafe., Ahmedabad / M/s. Royal Labs, Baroda-1 V/s M/s. Shalina Laboratories Pvt. Ltd., Navi Mumbai	Shraddha Patel, Hearing Officer
02	1814794/ 05	Opp. No. AMD- 770199	M/s. Tradesafe., Ahmedabad / M/s. Royal Labs, Baroda-1 V/s M/s. Sen-Oberoi, New Delhi	Shraddha Patel, Hearing Officer
03	616394/ 30	Opp. No. AMD- 179539	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	Shraddha Patel, Hearing Officer
04	1643504/ 10	Opp. No. AMD- 743919	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Matrix Meditec Pvt. Ltd., Ahmedabad V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Matrix Comsec Private Limited, Vadodara	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1643504/ 10	Opp. No. AMD- 745106	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Matrix Meditec Pvt. Ltd., Ahmedabad V/s M/s. Kochhar & Co., Chennai / M/s. Matrix Business Services India Private Limited, Chennai	Shraddha Patel, Hearing Officer
06	1643504/ 10	Opp. No. AMD- 745070	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Matrix Meditec Pvt. Ltd., Ahmedabad V/s M/s. Dhairya Shah & Associates, Ahmedabad / M/s. Sahajanand Medical Technologies Pvt. Ltd., Surat	Shraddha Patel, Hearing Officer
07	1372839/ 34	Opp. No. AMD- 235151	P. K. Arora, Agra-10 / Mr. Yogesh Kumar, Alwar- Rajasthan V/s M/s. Mace Corporate Associate, New Delhi / Mr. Rajan Jhiriwal, Alwar-Rajasthan	Shraddha Patel, Hearing Officer
08	1400711/ 05	Opp. No. AMD- 717755	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shraddha Patel, Hearing Officer
09	1912114/ 24	Opp. No. AMD- 774379	M/s. Superfastaction Regn. Service, Surat-2 / Mr. Suresh Kumar Jasraj Burad, Saraspur V/s M/s. Bhagwati & Co., Mumbai / M/s. Parksons Games & Sports Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
10	1580931/ 39	Opp. No. AMD- 737054	Mr. Phool Chand Goyal, Sri Ganganagar / Mr. Pawan Kumar Goyal, Sri Ganganagar V/s M/s. Indian Trade Mark Co., Delhi / M/s. Surya Roshni Limited, Bahadurgarh	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
11	1801405/05	Opp. No. AMD- 768791	M/s. Patidar Seeds Pvt. Ltd., Sabar Kantha V/s Mr. Pawan Kumar Maheshwari, Kolkata / M/s. Anmol Biscuits Ltd., Kolkata	Shraddha Patel, Hearing Officer
12	1813353/30	Opp. No. AMD- 770275	Mr. Rajeev Jain, Jaipur / Mr. Kishan Kumar Gahlot S/O. Sh. Heera Lal Gahlot, Bikaner-Rajasthan V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Gajanand Sunderlal Pvt. Ltd., Bikaner-Rajasthan	Shraddha Patel, Hearing Officer
13	1672937/41	Opp. No. AMD- 760270	Mr. Rajendra H. Bhansali, Ahmedabad / Mr. Amit Vijaychandra Pareek, Jaipur V/s M/s. Anand And Anand, New Delhi	Shraddha Patel, Hearing Officer
14	1433077/05	Opp. No. AMD- 714557	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. De Penning & De Penning, Chennai	Jayendra Modi, Hearing Officer
15	1730937/05	Opp. No. AMD- 756776	Advocate Chirag A. Shah, Ahmedabad / Mr. Amar Munshi, Ahmedabad V/s Advocate V.Ravi, Chennai / M/s. Micro Labs Limited, Bangalore	Jayendra Modi, Hearing Officer
16	1730937/05	Opp. No. AMD- 754490	Advocate Chirag A. Shah, Ahmedabad / Mr. Amar Munshi, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. Izuk Chemicals And Herbals, New Delhi	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
17	1734536/ 29	Opp. No. AMD- 759446	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Zydu Wellness Limited, Ahmedabad V/s M/s. Shardul Amarchand Mangaldas & Co., New Delhi / M/s. Siddhant Ice Creams LLP, Mumbai	Jayendra Modi, Hearing Officer
18	1734537/ 30	Opp. No. AMD- 759447	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Zydu Wellness Limited, Ahmedabad V/s M/s. Shardul Amarchand Mangaldas & Co., New Delhi / M/s. Siddhant Ice Creams LLP, Mumbai	Jayendra Modi, Hearing Officer
19	1749841/ 09	Opp. No. AMD- 756424	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Ghanshyam Mohanbhai Patel, Ahmedabad V/s M/s. Indian Trade Marks Co., Delhi / M/s. Surya Roshni Limited, New Delhi	Jayendra Modi, Hearing Officer
20	1198920/ 05	Opp. No. AMD- 234501	M/s. Serene Healthcare, Mehsana V/s M/s. Anand And Anand, New Delhi	Jayendra Modi, Hearing Officer
21	1423593/ 30	Opp. No. AMD- 717767	M/s. M.N.Shah & Co., Ahmedabad / Mr. Manubhai Govindbhai Gandhi, Ahmedabad V/s M/s. Tradesafe., Jamnagar / M/s. KanaiyaFood Products, Gondal	Jayendra Modi, Hearing Officer
22	1531107/ 30	Opp. No. AMD- 728482	M/s. Chakraborty & Associates, Kolkata / M/s. M.N.Sheth & Co., Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. A.D.Food Products, Bikaner-Rajasthan	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
23	1531107/ 30	Opp. No. AMD- 729146	M/s. Chakraborty & Associates, Kolkata / M/s. M.N.Sheth & Co., Ahmedabad V/s M/s. K & S Partners, Haryana / M/s. Tea Board India, Kolkata	Jayendra Modi, Hearing Officer
24	3055391/ 43	Opp. No. AMD- 958493	Mr. Ashok Kumar Sharma, Jaipur / Mr. Shahnawaj Khan, Kota-Rajasthan V/s M/s. Diwan Advocates, New Delhi / M/s. Karim Hotels Pvt. Ltd., Delhi	Jayendra Modi, Hearing Officer
25	1554667/ 05	Opp. No. AMD- 732310	M/s. Shivayur Healthcare Pvt. Ltd., Vadodara V/s M/s. Trade Mark Protec Company, New Delhi / M/s. Three - N - Products Pvt. Ltd., New Delhi	Jayendra Modi, Hearing Officer
26	1504228/ 07	Opp. No. AMD- 732613	Advocate Chirag A. Shah, Ahmedabad / Mr. Tushar Govindbhai Kalola, Rajkot V/s M/s. Rahul Chaudhry & Partners, New Delhi	Jayendra Modi, Hearing Officer
27	2000547/ 03	Opp. No. AMD- 793425	M/s. H.K.Acharya And Company, Ahmedabad / Mr. Shah Tarun Champaklal, Surat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	Shivangi Rana, Hearing Officer
28	2000548/ 44	Opp. No. AMD- 793426	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Bhagal-Surat	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
29	1527016/ 34	Opp. No. AMD- 728331	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Rashmin M. Majithia, Ahmedabad	Shivangi Rana, Hearing Officer
30	1527016/ 34	Opp. No. AMD- 728633	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
31	1666972/ 34	Opp. No. AMD- 745718	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
32	1352609/ 30	Opp. No. AMD- 220865	M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Bhagal-Surat	Shivangi Rana, Hearing Officer
33	1256617/ 03	Opp. No. AMD- 193627	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur Herbals (Pvt.) Ltd., Alwar-Rajasthan V/s M/s. Anand And Anand, New Delhi / M/s. Hindustan Lever Limited, Mumbai	Shivangi Rana, Hearing Officer
34	1256617/ 03	Opp. No. AMD- 192999	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur Herbals (Pvt.) Ltd., Alwar-Rajasthan V/s M/s. Usha Athreya Chandrasekhar, Mumbai-20 / M/s. Pankaj Naram & Smita Naram, Mumbai-64	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
35	1256616/ 16	Opp. No. AMD- 192998	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur Herbals (Pvt.) Ltd., Alwar-Rajasthan V/s M/s. Usha Athreya Chandrasekhar, Mumbai-20 / M/s. Pankaj Naram & Smita Naram, Mumbai-64	Shivangi Rana, Hearing Officer
36	1486816/ 05	Opp. No. AMD- 726808	M/s. Randhir N. Rajpurohit, Ahmedabad / Ms. Parulben Yogeshbhai Dave, Chhatral-Gandhinagar V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Shivangi Rana, Hearing Officer
37	1749842/ 11	Opp. No. AMD- 757450	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Ghanshyam Mohanbhai Patel, Ahmedabad V/s M/s. Indian Trade Marks Co., Delhi / M/s. Surya Roshni Limited, New Delhi	Shivangi Rana, Hearing Officer
38	4455208/ 05	Opp. No. AMD- 1065264	M/s. G. D. Bansal & Associates., Jaipur / Mr. Umesh Saini S/O. Sh. Ramji Lal Saini, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Jai Prakash, Asst. Registrar
39	3750447/ 05	Opp. No. AMD- 1031080	Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Glenmark Pharmaceuticals Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
40	3302588/ 03	Opp. No. AMD- 999711	M/s. Brahmhatt & Associates, Ahmedabad / M/s. La Valley Cosmetic Herb, Siddhpur V/s M/s. Sushant M. Singh & Associates, New Delhi / M/s. SFP Sons (India) Pvt. Ltd., Chennai	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
41	1847013/05	Opp. No. AMD- 771428	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Reckitt Benckiserh Ealtheareein Dia Limited, Gurgaon V/s M/s. Neon Laboratories Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
42	660651/05	Opp. No. AMD- 57747	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad V/s M/s. Aditya & Associates, Mumbai / M/s. Reddy's Laboratories Limited, Telangana	Ashish Kumar Pandey, Asst. Registrar
43	1255053/02	Opp. No. AMD- 187541	M/s. Indus, Ahmedabad / Mr. Ajay Ratanlal Jagnani, Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Colourtex Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar
44	3785870/01	Opp. No. AMD- 1054448	M/s. Cogito Legal, Ahmedabad / M/s. Neelkanth Sodaclays Pvt. Ltd., Jodhpur V/s M/s. Gautam & Company, Jaipur / M/s. Neelkanth Minechem, Jodhpur	Ashish Kumar Pandey, Asst. Registrar
45	2502747/30	Opp. No. AMD- 845418	Mr. Anil Kumar Sharma, Jaipur / M/s. Pankaj Iodised Salt Industries, Nagaour-Rajasthan V/s M/s. Delhi Registration Service, New Delhi / M/s. Shakti Zarda Factory (India) Pvt. Ltd., Delhi	Ashish Kumar Pandey, Asst. Registrar
46	4004597/32	Opp. No. AMD- 1049018	Ms. Richa Goyal, FCS, LLB, Surat / Mr. Abbas Mohsin Hajoori, Surat V/s M/s. Gautam & Co., Mumbai / M/s. Xotik Frujus Pvt. Ltd., Mumbai	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
47	607521/ 30	Opp. No. AMD- 260562	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat V/s M/s. H.K.Acharya And Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna	Ashish Kumar Pandey, Asst. Registrar
48	4553973/ 03	Opp. No. AMD- 1077941	M/s. Law Protectors, Pune / Mr. Shah Jainam Navichandra, Surat / M/s. Natraj Detergents, Surat V/s M/s. M & P IP Protectors, Ahmedabad / Mr. Shiv Prakash Modi, Bikaner	Ashish Kumar Pandey, Asst. Registrar



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बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 13/07/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1281295/ 05	Opp. No. AMD- 192524	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Sigma Laboratories Ltd., Bombay	Shraddha Patel, Hearing Officer
02	1282716/ 02	Opp. No. AMD- 233172	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Habibkhan H. Rangwala, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Sunlac Paints Pvt. Ltd., Delhi-91	Shraddha Patel, Hearing Officer
03	1286521/ 02	Opp. No. AMD- 210242	M/s. Patel Paints Pvt. Ltd., Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Pidilite Industries Ltd., Mumbai	Shraddha Patel, Hearing Officer
04	1290971/ 05	Opp. No. AMD- 195608	Mr. J.T.Jhala & Co., Ahmedabad / M/s. Staunch Pharmaceuticals, Surat V/s M/s. Lall Lahiri And Salhotra, Gurgaon	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
05	1294954/ 05	Opp. No. AMD- 212416	M/s. D.C.Dani & Associates, Ahmedabad / M/s. Cubit Healthcare, Ahmedabad V/s M/s. Remfry & Sagar, New Delhi	Shraddha Patel, Hearing Officer
06	1252209/ 30	Opp. No. AMD- 197388	M/s. Karni Trade Marks, Surat / M/s. Shree Kailash Poha Mill, Kabilpore-Navsari V/s M/s. C. Venkatasubramaniam, Bangalore / M/s. Swastik Masala Pickles & Food Products Pvt. Ltd., Bangalore	Shraddha Patel, Hearing Officer
07	1256386/ 24	Opp. No. AMD- 238205	M/s. Brahmbhatt & Associates, Ahmedabad / Mr. Patel Jagdishbhai Gandlal, Ahmedabad V/s M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Rustom Polycot Mills (India) Pvt. Ltd., Ahmedabad	Shraddha Patel, Hearing Officer
08	1269653/ 34	Opp. No. AMD- 214261	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer
09	1273810/ 19	Opp. No. AMD- 192387	M/s. K.C. Patel & Co., Ahmedabad / Mr. Naranbhai Bhanjibhai Patel, Mehsana V/s M/s. R.K. Dewan & Company, Mumbai / M/s. S. L. Chandak & Co., Mumbai	Shraddha Patel, Hearing Officer
10	1269654/ 34	Opp. No. AMD- 214262	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
11	4103490/05	Opp. No. AMD- 1132248	M/s. AP Associates, Indore-M.P. / M/s. Iheal Pharmaceutical, Navsari V/s M/s. Kochhar & Co., New Delhi / M/s. Leeford Healthcare Limited, Ludhiana	Shraddha Patel, Hearing Officer
12	4103490/05	Opp. No. AMD- 1132409	M/s. AP Associates, Indore-M.P. / M/s. Iheal Pharmaceutical, Navsari V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad	Shraddha Patel, Hearing Officer
13	1276835/02	Opp. No. AMD- 192850	M/s. Tradesafe., Jamnagar / M/s. Asian Colour Co., Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Asian Paints (India) Limited, Mumbai	Jayendra Modi, Hearing Officer
14	1276835/02	Opp. No. AMD- 193478	M/s. Tradesafe., Jamnagar / M/s. Asian Colour Co., Ahmedabad V/s M/s. Bhagwati & Co., Mumbai / M/s. Liladhar Food-Chem Industries, Navi Mumbai	Jayendra Modi, Hearing Officer
15	1276835/02	Opp. No. AMD- 193671	M/s. Tradesafe., Jamnagar / M/s. Asian Colour Co., Ahmedabad V/s M/s. Jasani & Company, Rajkot / M/s. Asian Lime, Upleta-Rajkot	Jayendra Modi, Hearing Officer
16	978259/05	Opp. No. AMD- 178638	M/s. Tradesafe., Jamnagar / M/s. Zenith Healthcare Limited, Ahmedabad V/s M/s. Daswani & Daswani, Kolkata / M/s. Mankind Pharma Pvt. Ltd., New Delhi	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
17	892944/ 29	Opp. No. AMD- 717578	M/s. Tradesafe., Jamnagar / M/s. Vikas Oil Industries, Wankaner-Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Shree Mangrol Oil Mill, Mangrol-Junagadh	Jayendra Modi, Hearing Officer
18	1295218/ 39	Opp. No. AMD- 209770	M/s. Patel Tours & Travels, Ahmedabad V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. T.T.Industries, New Delhi	Jayendra Modi, Hearing Officer
19	1296491/ 24	Opp. No. AMD- 200535	M/s. Superfastaction Registration Service, Surat / Mr. Rugaram Bhikaram Choudhary, Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Mukesh Textile Industries, Mumbai	Jayendra Modi, Hearing Officer
20	1256293/ 16	Opp. No. AMD- 186062	Mr. Hiral C. Joshi, Mumbai / M/s. Manak Chand Jain, Umernagar V/s M/s. Lall Lahiri And Salhotra, Gurgaon	Jayendra Modi, Hearing Officer
21	1301065/ 29	Opp. No. AMD- 255537	Ms. Heena Mohinani, Ulhasnagar / M/s. Rajasthan Co. Operative Dairy Federation Limited, Jaipur V/s M/s. Vishesh & Associates, Mumbai / M/s. Saurash Dairy Products Pvt. Ltd., Mumbai	Jayendra Modi, Hearing Officer
22	1299978/ 06	Opp. No. AMD- 188465	M/s. Tradesafe., Jamnagar / Mr. Popatlal Lakhabhai Sojitra, Jamnagar V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Uttam Galva Steels Limited, Mumbai	Jayendra Modi, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
23	3819005/ 35	Opp. No. AMD- 1108230	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. K.C. Patel & Co., Ahmedabad / M/s. Kiri Cosmetics LLP., Ahmedabad	Jayendra Modi, Hearing Officer
24	1256613/ 30	Opp. No. AMD- 193319	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur Herbals Pvt. Ltd., Alwar-Rajasthan V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Kumar Dal Mill, Delhi	Shivangi Rana, Hearing Officer
25	1256613/ 30	Opp. No. AMD- 193559	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur Herbals Pvt. Ltd., Alwar-Rajasthan V/s M/s. Factum Law, Chennai / M/s. Sakthi Trading Company, Erode-Rajasthan	Shivangi Rana, Hearing Officer
26	1256613/ 30	Opp. No. AMD- 192995	M/s. K.G.Bansal & Company, New Delhi / M/s. Ayur Herbals Pvt. Ltd., Alwar-Rajasthan V/s Advocate Usha Athreya Chandrasekhar, Mumbai-20 / M/s. Pankaj Naram & Smita Naram, Mumbai-64	Shivangi Rana, Hearing Officer
27	1242305/ 28	Opp. No. AMD- 207912	M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Shivangi Rana, Hearing Officer
28	1412658/ 05	Opp. No. AMD- 714559	M/s. Lex Fons, Delhi / M/s. Corona Remedies Pvt. Ltd., Ahmedabad V/s M/s. Remfry & Sagar, Gurgaon	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
29	1412658/05	Opp. No. AMD- 718386	M/s. Lex Fons, Delhi / M/s. Corona Remedies Pvt. Ltd., Ahmedabad V/s M/s. Anand And Anand, New Delhi	Shivangi Rana, Hearing Officer
30	1275733/25	Opp. No. AMD- 221788	Shri Sharvil P. Majmudar, Ahmedabad / M/s. Swiss Fashion Pvt. Ltd., Padra-Baroda V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Garden Silk Mills Limited, Surat	Shivangi Rana, Hearing Officer
31	1030092/29	Opp. No. AMD- 195375	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
32	1031110/07	Opp. No. AMD- 225817	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
33	1030066/03	Opp. No. AMD- 194934	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s M/s. INTTL Advocare, New Delhi / M/s. Dabur India Limited, Mumbai	Shivangi Rana, Hearing Officer
34	1030066/03	Opp. No. AMD- 195369	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
35	1027644/ 31	Opp. No. AMD- 195372	M/s. R.R.Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
36	4525198/ 05	Opp. No. AMD- 1148449	M/s. K.C. Patel & Co., Ahmedabad / Mr. Ashish Amrishbhai Surati Proprietor Of All Herbscare, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Jainico Traders, Delhi	Shivangi Rana, Hearing Officer
37	4893794/ 35	Opp. No. AMD- 1123039	Mr. Nilesh Deokar, Adajan-Surat / M/s. APL Corporation Private Limited, Surat V/s M/s. S.S.Rana & Co., New Delhi / M/s. APL Apollo Tubes Ltd., Delhi	Shivangi Rana, Hearing Officer
38	4993257/ 30	Opp. No. AMD- 1116072	Mr. Sagar bhikhubhai Korat, Rajkot / M/s. Shyamal Food Products, Rajkot V/s M/s. D.P.Ahuja & Co., Calcutta / M/s. Eveready Industries India Ltd., West Bengal	Ashish Kumar Pandey, Asst. Registrar
39	3792150/ 05	Opp. No. AMD- 1118036	Mr. Atul Kumar Sahuwala, Sri Ganganagar / Mr. Satvinder Singh S/O Pragat Singh, Jaipur V/s M/s. IRA Law, New Delhi / M/s. Max Healthcare Institute Limited, Mumbai	Ashish Kumar Pandey, Asst. Registrar
40	4849057/ 29	Opp. No. AMD- 1117654	M/s. Secure Word Solution, Jaipur / M/s. Kishori Organic Farms LLP, Alwar-Rajasthan V/s M/s. Lalji Advocates, Delhi / M/s. S.K.Pan Products, Hardoi-U.P.	Ashish Kumar Pandey, Asst. Registrar

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
41	4905180/ 03	Opp. No. AMD- 1118842	Mr. Harsh Marwaha, Jaipur / Mst. Manisha, Jaipur V/s M/s. Grover & Associates, New Delhi / M/s. Ramsons Perfumes Pvt. Ltd., Thane	Ashish Kumar Pandey, Asst. Registrar
42	3743284/ 25	Opp. No. AMD- 1110419	M/s. K.C. Patel & Co., Ahmedabad / M/s. Mam's, Ahmedabad V/s M/s. Jehangir Gulabbhai & Bilimoria & Daruwalla, Mumbai / M/s. LTK Industries Pvt. Ltd., Erode-Tamil Nadu	Ashish Kumar Pandey, Asst. Registrar
43	1269652/ 34	Opp. No. AMD- 214260	Mr. Rajendra Nanubhai Majithia., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Ashish Kumar Pandey, Asst. Registrar